

THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH

Item 7

CP (IB) No. 92/Chd/Hry/2021

Under Section 9, IBC 2016

In the matter of:-

PGS Global Forwarding India Pvt. Ltd.

..Petitioner/Operational Creditor

Vs.

Orient Craft Ltd.

..Respondent/Corporate Debtor

Present: Mr. Yashpal Gupta, Advocate for the petitioner in main CP which was restored vide our dated 12.06.2023.
Mr. Raghav Kakkar, Advocate for the respondent-Corporate debtor.

A date is requested by the learned counsel for the respondent-Corporate debtor for filing vakaltnama as well as payment of the amount as per the agreement dated 09.05.2023. List the matter on 06.09.2023.

Sd/-
(Subrata Kumar Dash)
Member (Technical)

Sd/-
(Harnam Singh Thakur)
Member (Judicial)

August 04, 2023
PRF